

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s).40746/2019

(Arising out of impugned final judgment and order dated 07-12-2018 in JA No. 839/2008 passed by the High Court Of Judicature At Allahabad)

STATE OF U.P.

Petitioner(s)

VERSUS

PACHAURI

Respondent(s)

(FOR ADMISSION and I.R. and IA No.181535/2019-CONDONATION OF
DELAY IN FILING and IA No.181537/2019-EXEMPTION FROM FILING O.T)

Date : 06-12-2019 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE L. NAGESWARA RAO
HON'BLE MR. JUSTICE HEMANT GUPTA

For Petitioner(s) Mr. Ardhendumauli Kumar Prasad, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Delay condoned.

Issue notice.

(Geeta Ahuja)
Court Master

(Anand Prakash)
Court Master